

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/97/252/HDB/2017
NAME OF THE COMPANY	Mahidhar Transports & Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Mahidhar Transports & Logistics Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ch. Venkat Reddy	Company Secretary K. Ch. Venkat Reddy	ckvenkatreddy@starlink.net 9849242304	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K. Ch. Venkat Reddy, Learned Counsel for the Petitioner.

At the request of the learned counsel, Post the case on 27.09.2017.

[Signature]
Member (T)

[Signature]
Member (J)

Bm